

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

15. C.P. (IB)-1403/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: Sandhyal Industries Pvt. Ltd.

**v/s.**

Simrut Foods & Hospitality Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for both sides present. In view of the adjournment of  
connected C.P. No1973/2018, list this also on 03.09.2018.

SD/-  
V. NALLASENAPATHY  
Member (Technical)

ISA

SD/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)